

**BRIDGE ON NARMADA RIVER AT
HOSHANGABAD**

177. { SHRI K. C. BAGHEL:
SHRI SYED AHMED:

Will the Minister of TRANSPORT be pleased to state:

(a) whether it is a fact that the Government of India have expressed their inability to fulfil the commitment on the expenses on the bridge on Narmada river at Hoshangabad according to revised estimates and plans; and

(b) if so, the reason therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT (SHRI AHMED MOHIUDDIN): (a) and (b). The construction of a bridge across the river Narmada near Hoshangabad is a State project. The Central Aid Programme for the development of certain selected State roads of inter-State or economic importance approved by the Government of India in May 1954, included this project at an estimated cost of Rs. 20 lakhs and the Government of India agreed to bear two-thirds of the expenditure on the project, subject to a maximum of Rs. 13.34 lakhs. The balance of the cost including the excess, if any, over the estimated cost was to be borne by the State Government from their own resources. A grant-in-aid equal to two-thirds of the actual expenditure on the work, subject to a maximum of Rs. 13.34 lakhs was sanctioned in May 1959. Some time back the State Government intimated that the revised estimated cost of the work amounted to Rs. 56 lakhs and proposed that the amount of the grant-in-aid be increased from Rs. 13.34 lakhs to Rs. 37.33 lakhs on the grounds that the design of the bridge had to be changed and the construction of approaches to the bridge had also to be provided for. In reply, the State Government were informed that owing to paucity of funds it was not possible for the Government of India to give any additional grant-in-aid

for the work and that the excess over the sanctioned amount of the grant-in-aid, had to be met by the State Government from their own resources.

**CARRYING OF GOODS BY CENTRAL ROAD
ORGANISATION**

178. SHRI S. C. DEB: Will the Minister of TRANSPORT be pleased to state:

(a) whether the Central Road Organisation will concentrate on new broad gauge rail head between Bongaigaon and Gauhati instead of Siliguri and Gauhati for carrying of goods; and

(b) if so, the details thereof?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR): (a) and (b). The Central Road Transport Corporation Limited will cater to the traffic offering between the new broad gauge rail head at Bongaigaon and Gauhati and other places in Assam, by road, in addition to its existing commitments on other routes including the Siliguri-Gauhati route. The Corporation has earmarked thirty to forty vehicles for lifting the traffic at Bongaigaon according to the demand. Additional vehicles will also be provided when the traffic further increases.

जल की खोज के लिये नल कूप

179. श्री विमलकुमार मन्नालालजी
चौरङ्गिया : क्या खाद्य तथा कृषि मंत्री यह
बताने की कृपा करेंगे कि :

(क) भूमिगत जल की खोज के कार्य-
क्रम के अधीन 1961-62, 1962-63,
1963-64 एवं 1964-65 के वर्ष में
कुल कितने कितने नल कूप खोदे गये; और

(ख) कितने कुओं में पर्याप्त पानी
निकला ?